

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.1721/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 29.01.2018

NAME OF THE PARTIES: BSE Ltd.
V/s
Neo Corp International Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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9 Adv. Kanita Mungse
w/f Adv. Sunita Sonawane
for Corporate Debtor

Advocate

Adv. for
Corporate Debtor

[Signature]

Ranjith Nair,
Mandhar
Bangali,
Medhas Namdiar
i/cy. The Law
Point

Adv. for
Petitioner

[Signature]

ORDER

CP No.1721/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 15.2.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)